

HIGH COURT OF CHHATTISGARH, BILASPUR

NOTIFICATION

No. 3211/(Checker)
II-6-2/2023

Bilaspur, dated 17 March, 2023

Pursuant to the judgment dated 15-12-2022 passed by the Hon'ble Supreme Court of India in Civil Appeal No. 9322/2022, (Gohar Mohammad Vs. Uttar Pradesh State Road Transport Corporation & ors.), it is hereby notified that in Motor Accident Claim Cases, in case the claimant (s) or legal representative (s) of the deceased has/have filed separate claim petition (s) in the territorial jurisdiction of different High Courts, in the said situation, the first claim petition filed by the claimant (s)/legal representative (s) shall be maintained by the said Claims Tribunal and the subsequent claim petition (s) shall stand transferred to the Claims Tribunal where the first claim petition was filed and is pending. The claimant (s) are not required to approach the Hon'ble Supreme Court of India seeking transfer of the other claim petition (s) filed in the territorial jurisdiction of different High Courts.

This Notification shall come into force with immediate effect.

BY ORDER OF HON'BLE THE ACTING CHIEF JUSTICE


(Arvind Kumar Verma)
Registrar General

Endt. No. 3212/(Checker)
II-6-2/2023

Bilaspur, dated 17 March, 2023

- 1) The Secretary General, Supreme Court of India, New Delhi for information.
- 2) The Additional Registrar-cum-P.P.S. to Hon'ble the Acting Chief Justice, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.

- 3) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice P. S. Koshy, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 8) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for information of her Ladyship.
- 9) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 11) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 12) Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 13) Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 14) Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 15) The Advocate General, Chhattisgarh, High Court of Chhattisgarh, Bilaspur for information.
- 16) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
- 17) Registrar (Vigilance/I. & E/Judicial/S&A Cell), High Court of Chhattisgarh, Bilaspur for information.
- 18) P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 19) The Principal Secretary, Govt. of Chhattisgarh, Law & Legislative Affairs Department, Mantralaya, Atal Nagar, Naya Raipur for information.
- 20) The District and Sessions Judge, Balod/Balodabazar-Bhatapara/Balrampur Headquarter at Ramanujanj/Bastar(Jagdalpur)/Bemetara/ Bilaspur/Dakshin Bastar, (Dantewada)/ Dhamtari/Durg/ Janjgir-Champa/ Jashpur/ Kabhirdham (Kawardha)/Kondagaon/ Korba/ Koriya (Baikunthpur)/ Mahasamund/ Mungeli/

Raigarh/ Raipur/ Rajnandgaon/ Surajpur/ Surguja (Ambikapur)/Uttar Bastar Kanker with a request to bring the same into the knowledge of all the Judicial Officers under your kind control for information & necessary compliance.

- 21) The Member Secretary, State Legal Services Authority, Old High Court of Chhattisgarh, Bilaspur for information.
- 22) The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 23) The Additional Registrar (Judicial/Administration/ D.E.& E./ Classification) High Court of Chhattisgarh, Bilaspur, for information.
- 24) Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
- 25) The Budget Officer, High Court of Chhattisgarh, Bilaspur *for information.*
- 26) The Dy. Registrar, Confidential, High Court of Chhattisgarh, Bilaspur for information.
- 27) I/C NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official website to this High Court.


(Arvind Kumar Verma)
Registrar General

17-03-2023